

ITEM NO.32

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 911/2022

AMANJOT SINGH CHADHA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 04-09-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :Mr. Sanpreet Singh Ajmani, AOR  
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Mr. Amit Kumar, Adv.  
Ms. Shivani Agraheri, Adv.

For Respondent(s) :Mr. Tushar Mehta, Solicitor General (NP)  
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Mr. Sarthak Mehrotra, Adv.  
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Mr. Mrinal Elkar Mazumdar, Adv.  
Ms. Indira Bhakar, Adv.

Mr. Gurmeet Singh Makker, AOR

Mr. Kunal Mimani, AOR  
Mr. Prashant Alai, Adv.  
Mr. Abhinav Rana, Adv.  
Ms. Afshaa Hakim, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The writ petition is disposed of in terms of the  
signed reportable order.

Pending application(s), if any, shall stand disposed of.

(NEETU KHAJURIA)  
ASST.REGISTRAR-CUM-PS

(RANJANA SHAILEY)  
ASSISTANT REGISTRAR

(Signed reportable order is placed on the file.)